



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-085/NCLAT/CHN BEN/2026

Dated: 03rd July 2026

NOTICE

Please take notice that the next date of hearing in the following matters of Chennai Bench is **07.07.2026**.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 262/2026 For Exemption IA No. 737& 740/2026 For Stay IA No. 738/2026 For Urgent Listing IA No. 739/2026	Debashis Bose Vs State Bank of India & Anr.	Ms. Deepika Murali	Cyril Amarchand Mangaldas For Caveator
2.	Comp App (AT) (CH) (Ins) No. 263/2026 For Urgent Listing IA No. 741/2026 For Exemption IA No. 742& 744/2026 For Stay IA No. 743/2026	Pragya Jhunjunwala Vs State Bank of India & Anr.	Mr. Arun C Mohan	Cyril Amarchand Mangaldas For Caveator

By order of Hon'ble Member (Judicial)

Chennai Bench

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